

Calcutta High Court (Appellate Side)

Peonbook Report From 10-06-2021 To 10-06-2021 For (All) Maincase & (All)

Pending : 42 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	WPA(P)/178/2021	10-06-2021	TAPAS BANERJEE VS UNION OF INDIA AND ORS.	SANTANU MAJI
2	MAT/571/2021	10-06-2021	TAPASI BASU VS STATE OF WEST BENGAL AND ORS.	DIPANKAR PAL
3	MAT/572/2021	10-06-2021	NORTH MALDA TEACHERS EDUCATION COLLEGE AND OTHERS VS KHABIRUL ALAM AND OTHERS	MASUD KARIM
4	CO/1188/2021	10-06-2021	KRITI SINGHANIA VS ARJUN MUKHERJEE	RITICK CHOWDHURY
5	CRR/1352/2021	10-06-2021	SUVENDU ADHIKARI AND ANOTHER VS STATE OF WEST BENGAL AND ANOTHER	ADITYA TIWARI
6	CRR/1353/2021	10-06-2021	MANIK@ MANI @SRIKANTA SARKAR VS STATE OF WEST BENGAL	RAMEEZ ALAM
7	CRR/1354/2021	10-06-2021	SAIKAT DEY VS STATE OF WEST BENGAL AND ANR.	SIBANGI CHATTOPADHYAY
8	CRM/4010/2021	10-06-2021	ANANDA PAL VS STATE OF WEST BENGAL	SANTANU MAJI
9	CRM/4011/2021	10-06-2021	ASADUL KHAN @ ASHADUL KHAN VS STATE OF WEST BENGAL	AVINABA PATRA
10	CRM/4012/2021	10-06-2021	BISHWAJIT ROY AND ORS VS STATE OF WEST BENGAL	ANINDYA GHOSH
11	CRM/4013/2021	10-06-2021	RAJA DUTTA VS STATE OF WEST BENGAL	Jeenia Rudra
12	CRM/4014/2021	10-06-2021	SUMAN RAJBANSHI AND ANR VS STATE OF WEST BENGAL	ANSHUMAN CHAKRABORTY
13	CRM/4015/2021	10-06-2021	SUJIT SARKAR VS STATE OF WEST BENGAL	AVINABA PATRA
14	CRM/4016/2021	10-06-2021	AMAR DAS VS STATE OF WEST BENGAL	NILANJAN ADHIKARI
15	CRM/4017/2021	10-06-2021	MUKESH THAKUR VS STATE OF WEST BENGAL	RAJESHWAR CHAKRABORTY
16	CRM/4018/2021	10-06-2021	SOUMEN SEN @ BABUSONA VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
17	CRM/4019/2021	10-06-2021	BHOLA DAS @MEGHNATH DAS VS STATE OF WEST BENGAL	SUBHADEEP GOSH
18	CRM/4020/2021	10-06-2021	CHANDAN DAS VS STATE OF WEST BENGAL	SUBHADEEP GHOSH
19	CRM/4021/2021	10-06-2021	SAMBHU NATH GAIN@CHHTO VS STATE OF WEST BENGAL	DIPYAN KUNDU
20	CRM/4022/2021	10-06-2021	RAHUL SARDAR VS STATE OF WEST BENGAL	Angshuman Chakrabarty
21	CRM/4023/2021	10-06-2021	RAJESH SHARMA @ RAJU VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
22	CRM/4024/2021	10-06-2021	MD. MUNNA VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
23	CRM/4025/2021	10-06-2021	KAJAL SARKAR AND ANR. VS STATE OF WEST BENGAL	Angshuman Chakrabarty
24	CRM/4026/2021	10-06-2021	MUKTAR ALI @ SAHEB VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY
25	CRM/4027/2021	10-06-2021	SAHIDUL GAZI AND ANR. VS STATE OF WEST BENGAL	Angshuman Chakrabarty
26	CRM/4028/2021	10-06-2021	RAJESH SHOW @ RAJESH SHA VS STATE OF WEST BENGAL	SUSNIGDHA BHATTACHARYYA
27	CRM/4029/2021	10-06-2021	RESHMA BEGUM @ RESHMA BEGAM VS STATE OF WEST BENGAL	SAFDAR AZAM
28	CRM/4030/2021	10-06-2021	SANJOY DAS VS STATE OF WEST BENGAL	SANKAR PAUL
29	CRM/4031/2021	10-06-2021	PAPIA CHONGDAR VS STATE OF WEST BENGAL	DEV KUMAR SHARMA
30	CRM/4033/2021	10-06-2021	ABDUL GAFFAR MONDAL@ABDUL GOFFOR MONDAL VS STATE OF WEST BENGAL	PRONOJIT ROY
31	WPA/10624/2021	10-06-2021	ARNAB SAHA VS STATE OF WEST BENGAL AND ORS.	SATYAKI CHAUDHURI
32	WPA/10625/2021	10-06-2021	GAUTAM SAHA AND ORS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	SUBHAJIT ROY
33	WPA/10626/2021	10-06-2021	MADHURI CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	MIR ANOWAR
34	WPA/10627/2021	10-06-2021	RAINBOW PRODUCTION LIMITED AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANINDYA CHOWDHURY
35	WPA/10628/2021	10-06-2021	TAPAN NASKAR VS STATE OF WEST BENGAL AND ORS.	Angshuman Chakrabarty
36	WPA/10629/2021	10-06-2021	MD NAFISUL HAQUE SIDDIQUE VS STATE OF WEST BENGAL AND ORS.	SK NIZAMUDDIN
37	WPA/10630/2021	10-06-2021	SK. SAFIULLA VS STATE OF WEST BENGAL AND ORS.	SK. NIZAMUDDIN
38	WPA/10631/2021	10-06-2021	BELA DE VS STATE OF WEST BENGAL AND ORS.	RATTAN GHOSH
39	WPA/10632/2021	10-06-2021	VARUN JAIN VS UNION OF INDIA	ANIRUDHYA DUTTA
40	WPA/10633/2021	10-06-2021	MRITUNJAY KUMAR PANDEY VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR UPADHYAY
41	WPA/10634/2021	10-06-2021	MD. KHURSED ALAM VS STATE OF WEST BENGAL AND ORS.	SUFI KAMAL
42	WPA/10635/2021	10-06-2021	MD. SAJID VS STATE OF WEST BENGAL AND ORS.	WASIM AHMED

